

Crl.A.No. 185 OF 2000  
ITEM NO.119

COURT NO.11

SEC -IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 185 OF 2000@@  
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Hasan Murtza

Appellant(s)

VERSUS

State of Haryana

Respondent(s)

(with office report)

DATE : 6-9-2001: This matter was called on for hearing today.@@  
BB

CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

~For Appellant(s): Mr. J.D. Jain, Adv. (N.P)

~~For Respondent(:) Mr. Mahabir Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

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.....L.....I.....T.....T.....T.....T.....T..J.  
.SP2

We have been informed that the counsel for the  
appellant appearing in support of the appeal is unwell and  
is not able to attend this Court. The matter is adjourned  
for six weeks.

.SP1

(R.K. Dhawan)  
Court Master

(D.D. Jindal)  
Assistant Registrar

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